



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,9th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE**

ITEM NO. 13 IS WRONGLY LISTED BEFORE THIS COURT]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/4476/2021 B/O	MD. NOOR MOHAMMAD ALI @ NUR MAHAMMAD Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
25	PIL(Suo Moto)/2/2020 FIXED	X X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SR. ADV	GA, ASSAM
26	PIL/24/2020 FIXED	LAWYERS ASSOCIATION, GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 09/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR. A PAUL	06-09-2021	To	09-09-2021
6)	MR J DAS	06-09-2021	To	10-09-2021
7)	MR S KHOUND	09-09-2021	To	10-09-2021
8)	MS. D GHOSH	07-09-2021	To	11-09-2021
9)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	WP(C)/4485/2021 B/O	SUNITA PARBIN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
34	WP(C)/4513/2021 B/O	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MR. A T SARKAR MR. T AHMED	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR. A PAUL	06-09-2021	To	09-09-2021
6)	MR J DAS	06-09-2021	To	10-09-2021
7)	MR S KHOUND	09-09-2021	To	10-09-2021
8)	MS. D GHOSH	07-09-2021	To	11-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	MFA/21/2018 WITH IA (C) 853/2018(D/O) FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MD CHUKUM UDDIN	MRS. S ROY MS. I DAS MS. J DEKA	MS M BORCHETIYA MR. S DUTTA
	WITH I.A.(Civil)/854/2018 in MFA/21/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD CHUKUM UDDIN	MRS. S ROY MS. J DEKA MS. I DAS	

LEAVE NOTE OF ADVOCATES FOR 09/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR. A PAUL	06-09-2021	To	09-09-2021
6)	MR J DAS	06-09-2021	To	10-09-2021
7)	MR S KHOUND	09-09-2021	To	10-09-2021
8)	MS. D GHOSH	07-09-2021	To	11-09-2021
9)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	WP(C)/2582/2021 B/O	KUKHESWAR GOGOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRS. P GOSWAMI MS N SAIKIA MS. B BARDALAI	SC, SEC. EDU. SC, FINANCE DEPTT.
HEARING				
28	WP(C)/5103/2019 B/O	HUSSAIN AHMED BARBHUIYA Versus THE BOARD OF SECONDARY EDUCATION AND 5 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. A M MAZUMDER	MR. T C CHUTIA MR. R MAJUMDAR (R-6) MR R DHAR (R-7,8) SC, SEBA

LEAVE NOTE OF ADVOCATES FOR 09/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
37	WP(C)/2906/2020 FIXED	GUNESWAR BARUAH @ GANESWAR BARUAH @ GONESWAR BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG MR. R DHAR SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 09/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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6)	MR J DAS	06-09-2021	To	10-09-2021
7)	MR S KHOUND	09-09-2021	To	10-09-2021
8)	MS. D GHOSH	07-09-2021	To	11-09-2021
9)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV AND I

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THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
59	WP(C)/2461/2020 FIXED (WILL BE TAKEN UP AT 10:30 A.M.)	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR D SAIKIA, SENIOR GA, ASSAM SR GA,ASSAM
	WITH I.A.(Civil)/1324/2021 in WP(C)/2461/2020	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N DEKA MR. M GOGOI	GA, ASSAM
60	WP(C)/3176/2021 FIXED	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	GA, ASSAM
	WITH WP(C)/1354/2017	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM and 5 ORS.	MRG JALAN	GA, ASSAM
62	WP(C)/5514/2020 CAVT. NO. 07742/020,	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MR. S KHOUND FOR CAVEATOR
	WITH WP(C)/3169/2021 CAVT. NO. 04152/021,	MAINA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	MR D J MEDHI GA, ASSAM MR S KHOUND FOR CAVEATOR SC, FOREST

64	WITH WP(C)/3248/2021	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. M DUTTA MR S KHOUND MR J MAHANTA	GA, ASSAM MR. M DUTTA (r-4) MR J MAHANTA
ORDERS				
65	LA.App./19/2018 (CONNECTED WITH ITEM NOS. 36-58 IN THE DAILY CAUSE LIST)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI ARJUN CH. RABHA and ANR	MR.U K GOSWAMI, SC, N F RLY	
66	LA.App./25/2018 (CONNECTED WITH ITEM NOS. 36-58 IN THE DAILY CAUSE LIST)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI NANCY K. SANGMA and ANR	MR.U K GOSWAMI MR.U K GOSWAMI SC, NF RLY	MR.Z HUSSAIN(R-1) PP, ASSAM
67	LA.App./26/2018 (CONNECTED WITH ITEM NOS. 36-58 IN THE DAILY CAUSE LIST)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI SONESWAR RABHA and ANR	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.M HAQUE(R-1) MR Z HUSSAIN
68	I.A.(Civil)/1301/2021 FIXED in WP(C)/7753/2017 WITH WP(C)/7753/2017	NIPUN KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS. NIPUN KUMAR BASUMATARY Versus THE STATE OF ASSAM and 5 ORS.	MR. D K DAS MR M P BHUYAN MR.D K DAS MS.P BHUYAN	GA, ASSAM SC, BTC GA, ASSAM SC, BTC
69	I.A.(Civil)/1348/2021 FIXED in RSA/197/2016 WITH RSA/197/2016	SUSANTA KUMAR NATH AND 3 ORS Versus SRI PRASANTA KUMAR SARKAR AND 5 ORS SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MR B D DAS MR. N GOSWAMI MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN MR B D DAS, R1 AND R4 MR. N GOSWAMI (R6 TO 9)

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LEAVE NOTE OF ADVOCATES FOR 09/09/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
48	AB/1459/2021 B/O	KESHAB PAUL AND 1 ORS Versus THE STATE OF ASSAM	MR L K RAJKONWAR MR. B K DAIMARI	PP, ASSAM
MOTION				
49	AB/2684/2021 B/O	ROFIQUE AHMED Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	PP, ASSAM
BAIL HEARING (BA)				
50	Bail Appln./1210/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED WITH I.A.(Cr.)/284/2021 in Bail Appln./1210/2021	ARFAN ALI Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
51	Bail Appln./1608/2021 FIXED	MD ARFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS MS Z ANJUM	PP, ASSAM
51	Bail Appln./1608/2021 FIXED	MD BADSHA SK Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MR. A H KHAN	PP, ASSAM
52	Bail Appln./1757/2021 FIXED	OMESA KHATUN AND 4 ORS Versus THE STATE OF ASSAM	MR A ALI	PP, ASSAM
53	Bail Appln./1813/2021 FIXED	SANAWAR HUSSAIN @ SANOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
54	Bail Appln./1891/2021 FIXED	MUHUR UDDIN @ MOHORUDDIN @ MAHIR UDDIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
55	Bail Appln./1892/2021 FIXED	SON KUMAR DAS @ SONMONI DAS Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM

56	Bail Appln./1897/2021 FIXED	RASHIDUL HAQUE Versus THE STATE OF ASSAM	MS B DEVI	PP, ASSAM
57	Bail Appln./1920/2021 FIXED	GAFUR ALI @ GOFUR ALI AND ANR Versus THE STATE OF ASSAM	MR H BHUYAN MR. M R Z CHOUDHURY	PP, ASSAM
58	Bail Appln./1921/2021 FIXED	GAFUR ALI AND ANR Versus THE STATE OF ASSAM	MR H BHUYAN MR. M R Z CHOUDHURY	PP, ASSAM
59	Bail Appln./1943/2021 FIXED	MD. MUKRRAMIN Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
60	Bail Appln./1996/2021 FIXED	NOZIMUDDIN @ NOZIBAR ALI AND ANR. Versus THE STATE OF ASSAM	MS. M MALLIK MS. M BORAH MR. B HUSSAIN	PP, ASSAM
WITH				
61	AB/1985/2021	SHAHID ALI @ SHAHID DEWANI Versus THE STATE OF ASSAM	MR Z HUSSAIN MRS B B AHMED	PP, ASSAM
62	Bail Appln./1997/2021 FIXED	MD. ABDUL HANNAN ALI @ BABLU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
63	Bail Appln./2034/2021 FIXED	DALIM HAZARIKA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

ORDERS

64	I.A.(CrI.)/352/2021 B/O in AB/2441/2021 WITH AB/2441/2021	ASAD UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
		ASAD UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
56	Bail Appln./2006/2021 (AT 2:00 PM)	AMIT PEGU @ AMIT K PEGU Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
	WITH			
57	Bail Appln./2008/2021	BANAMALLIKA CHOUDHURY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A GOHAIN MR S DAS	PP, ASSAM
	WITH			
58	Bail Appln./2029/2021	SIDDARTHA BORTHAKUR Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
	WITH			
59	Bail Appln./2030/2021	AMIT BARUAH AND 3 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D P BORAH MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
	WITH			
60	Bail Appln./2031/2021	PANKAJ KAKOTY Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
	WITH			
61	Bail Appln./2035/2021	RAKESH BORGHAIN AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
	WITH			
62	Bail Appln./2036/2021	DEBAJANI HAZARIKA @ DEBOJANI HAZARIKA Versus THE STATE OF ASSAM	MR S DEKA MR B K BARMAN	PP, ASSAM

63	WITH Bail Appln./2080/2021 FIXED	VIKAS JAIN @ VIKASH JAIN Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
<u>MOTION</u>				
64	AB/2537/2021 FIXED	MONIRUL ISLAM Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM SC, DRI
<u>BAIL HEARING (BA)</u>				
65	Bail Appln./1829/2021 FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
66	WITH Bail Appln./1975/2021	KANAKJYOTI BARMAN @ KANAK BARMAN Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN	PP, ASSAM
67	WITH AB/2320/2021	NILAM PRADHANI Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
68	Bail Appln./1949/2021 FIXED	LAL MIAH SK Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
69	Bail Appln./1952/2021 FIXED	FAKHRUL ISLAM Versus THE STATE OF ASSAM	MS. S G BARUAH MS. G BORAH MR. B BORGHAIN	PP, ASSAM
70	Bail Appln./1963/2021 SCANNED COPY OF CASE DIARY, FIXED	PRANJIT ANAND Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
71	Bail Appln./2070/2021 FIXED	BIJU AHMED Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR L TASHI	PP, ASSAM
72	Bail Appln./2074/2021 FIXED	MITHUN SARKAR Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR. A PAUL	06-09-2021	To	09-09-2021
6)	MR J DAS	06-09-2021	To	10-09-2021
7)	MR S KHOUND	09-09-2021	To	10-09-2021
8)	MS. D GHOSH	07-09-2021	To	11-09-2021
9)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,9th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
42	CRP/204/2015 BY SLIP	M/S GAURIDUTT SAMPATLAL SOMANI HUF and ANR Versus M/S WOODSWORTH and ANR.	MR.K R SURANA MR G KHANDELIA MR.D UPAMANYA MS.A CHOUDHURY MR. K DEKA	MR J C GAUR

LEAVE NOTE OF ADVOCATES FOR 09/09/2021

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8)	MS. D GHOSH	07-09-2021	To	11-09-2021
9)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[AT 2.00 PM

**DIVISION BENCH II WILL SIT AFTER DELIVERY
OF JUDGEMENT.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/2477/2021 CAVT. NO.00792/021,	KUSUMPUR PAKARIA MATCHYAJIBI SS LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM FOR CAVEATOR MR. M K CHOUDHURY
WITH				
2	WP(C)/763/2021 CAVT. NO. 00792/021,	NO. 36/38 TEPARI SONAI MORISUTI MIN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ MR. M SARMA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 09/09/2021

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6)	MR J DAS	06-09-2021	To	10-09-2021
7)	MR S KHOUND	09-09-2021	To	10-09-2021
8)	MS. D GHOSH	07-09-2021	To	11-09-2021
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[For Thursday,9th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

1	Bail Appln./1998/2021 WITH SCANNED COPY OF LCR, FIXED	DILIP BARMAN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED PP, ASSAM
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ORDERS

2	I.A.(Civil)/1255/2021 WITH IA(C) 777/2021(D/O), B/O in RFA/15/2011 WITH RFA/15/2011 CAVT. NO. O. 196/2/011 WITH I.A.(Civil)/3207/2019 in RFA/15/2011 WITH I.A.(Civil)/3209/2019 in RFA/15/2011	PABITRA DUTTA Versus SURASARI DUTTA PABITRA DUTTA Versus SURASARI DUTTA PABITRA DUTTA Versus SMT. SURASARI DUTTA PABITRA DUTTA Versus SMT. SURASARI DUTTA	MRS M D CHOWDHURY MRS.A B GOGOI MRS.M D CHOUDHURY MRG AGARWAL	FOR CAVEATOR MS.N G SARMA MS. N G SARMA MS. N G SARMA
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LEAVE NOTE OF ADVOCATES FOR 09/09/2021

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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST (I)

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[For Thursday,9th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
42	Bail Appln./2081/2021	MD. IMRAN ALI @ LADEN Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
43	Bail Appln./2173/2021	KEDARNATH CHETRY @ KHEM Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
44	Bail Appln./2190/2021	DINESH RONGHANG Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
45	Bail Appln./2198/2021	MONTU PHANGCHO Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
46	Bail Appln./2199/2021	ABHIJIT DAS Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
47	Bail Appln./2217/2021	RAMESH CH. MEDHI Versus THE STATE OF ASSAM	MR D KALITA MR A CHOUDHURY	PP, ASSAM
48	Bail Appln./2220/2021	AJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./1950/2021 B/O	RAFIKUL ISLAM Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
50	Bail Appln./2115/2021 B/O	SHANUR AND ANR Versus THE STATE OF ASSAM	MR K BHUYAN MR. L KHAN	PP, ASSAM
51	WITH Bail Appln./2040/2021	SANIDUL MIR @ TIPU Versus THE STATE OF ASSAM	MR. B RAHMAN MR. A SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/09/2021

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